

ORDER

As per the directions of the Hon'ble Jammu and Kashmir High Court

Legal Services Committee, the following Benches are hereby constituted for hearing and adjudication of the selected cases for their amicable settlement before the National Lok Adalat as per the provisions of Section 18 of the Legal Services Authority Act, 1997, scheduled to be held on **11th February, 2017, from 09:30 A.M** in the premises of the Hon'ble High Court, at Srinagar with Pre-Lok Adalat Session on **4th February, 2017.**

BENCH-I

1. Mr. Y.P. Kotwal Special Judge Anti-Corruption(CBI) Srinagar (Member)
2. Mr. Mohammad Shafi Khan, Retired District & Sessions Judge, (Member)
3. Ms. Ulfat Yousuf Advocate Retainer Lawyer (Member)
4. Ms. Nida Nazir Advocate Retainer, Lawyer (Member)

THE BENCH SHALL BE ASSISTED BY:-

1. Mr. Ghulam Qadir Rather, Head Assistant
2. Mr. Aijaz Ahmad Sulati, Jr, Assistant
3. Mr. Javiad Ahmad Sheikh Daily Wager (Sweeper)

Bench shall take up the following matters.

1. **MACT CASES**
2. **BANK RECOVERY (PRE-LITIGATION AND PENDING)**
3. **OTHER PRE-LITIGATION MATTERS**

Note: Mr. Ghulam Qadir Rather, Head Assistant shall be responsible for the presentation and receipt of the files pertaining to the Bench.

BENCH-II

1. Mr. Chain Lal Bavoria, 4th Add District & Sessions Judge, Srinagar (Member)
2. Mr. Rashid Ahmad Lone, Retired District & Sessions Judge (Member)
3. Ms. Asma Rashid Advocate Retainer Lawyer (Member)
4. Ms. Saima Zargar, Advocate Retainer Lawyer (Member)

THE BENCH SHALL BE ASSISTED BY:-

1. Mr. Aftab Ahmad Head, Assistant
2. Mr. Mohammad Ayoub Bhat, Orderly
3. Mr. Jan Mohammad, Daily Wager, (Sweeper)

Bench No. II, shall take up the following matters.

1. CASES UNDER SECTION 138 NEGOTIABLE INSTRUMENT ACT.
2. CRIMINAL COMPOUNDABLE CASES
3. MATRIMONIAL CASES

Note: Mr. Aftab Ahmad Head, Assistant shall be responsible for the presentation and receipt of the files pertaining to the

Bench.

BENCH-III

1. Mr. Mohammad Yousuf Akhoun, Presiding Officer Food Safety Tribunal Srinagar (Member)
2. Mr. Surinder Singh PT & E Magistrate Srinagar (Member)
3. Ms. Fariqa Nazir Munsiff (Leave Reserve) (Member)
4. Ms. Rehana Fayaz, Advocate Retainer Lawyer (Member)

THE BENCH SHALL BE ASSISTED BY:-

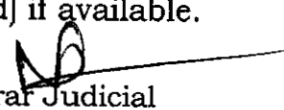
1. Mrs. Asima Chesti, Head Assistant
2. Mr. Malik Shamim Abass, Orderly
3. Mr. Farooq Ahmad Sheikh, Daily Wager, (Sweeper)

Bench No. III, shall take up the following matters.

1. LAND ACQ. CASES
2. REVENUE CASES
3. LABOUR CASES
4. RENT CASES

Note: Mrs. Asima Chesti, Head Assistant shall be responsible for the presentation and receipt of the files pertaining to the Bench.

The Benches will be supervised and guided by his lordship Hon'ble Mr. Justice Muzaffar Hussain Attar (Retired) if available.



Registrar Judicial
High Court of J&K Srinagar

No: 3180-2207

Dated: 04-02-2017

Copy forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, (Patron-in-Chief), Jammu and Kashmir State Legal Services Authority, Jammu for kind information of His Lordship.
2. Member Secretary, J&K State Legal Services Authority, Jammu for information of his lordship - The Hon'ble Executive Chairman.
3. Secretary to Hon'ble Chairman J&K HCLSC for information of his lordship- The Hon'ble Chairman.
- 4-9 Mr. Syed Zulfikar Ali In Nic for kind information
- 10-24 _____ for compliance
25. Assistant Executive Engineer High Court, Complex, Srinagar for information.
26. Syed Zulfikar Ali, Officer Incharge NIC, High Court, Complex, Srinagar.
27. Office Copy.


Registrar Judicial
High Court of J&K Srinagar